

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3628
ANSWERED ON 24TH MARCH, 2022**

ROAD INFRASTRUCTURE PROJECTS

3628. SHRI SUNIL KUMAR PINTU:

WILL THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total number of roads infrastructure projects undertaken by the Government during 2021 along with the expenditure incurred thereon;

(b) the details of the contributions received under Public Private Partnerships (PPP) mode for the purpose;

(c) the total number of employment generated in that year as a result thereof;

(d) the details of road construction projects which were postponed due to Covid pandemic during the last two years in the country, State-wise; and

(e) the revised timelines set for completion of these projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Development of National Highways (NHs) is a continuous process and the Ministry takes up NH projects based on the requirements of connectivity, traffic density, inter se priority, and the availability of

resources. 553 National Highways Projects in a length of 10,964 Km have been awarded during 2020-21. Expenditure incurred for ongoing works of National Highways (NHs) Projects during 2020-21 is Rs 1, 53,240 Crore.

(b) The contributions received under Public Private Partnerships (PPP) mode during 2020-21 is Rs 12,476 Crore.

(c) It has been estimated that 4076 mandays of work is created for every km of road constructed. In addition, a road project has a force multiplier effect on the economy that results in creation of indirect employment.

(d) & (e) Construction works on National Highways were delayed to some extent due to the Covid-19 pandemic, and the loss of time was estimated to be generally in the range of 3-9 months depending upon the project parameters. The Government has taken several steps under Atmanirbhar Bharat like, granting time extensions for 3 to 9 months, relaxation in contract provisions for ensuring cash flow, direct payment to sub-contractors and release of retention/security money to augment cash flow, waiver of penalty in case of delay in submission of Performance Security (for new Contracts), to expedite the construction work to achieve the target.
